



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Tuesday,20th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	CRP/151/2014	RUHIDAS PAUL Versus SMTI BASANA PAUL and 6 ORS	MR. T U LASKAR MR.N DHAR MR .B MALAKAR MRJ K KAR	MR.D K DAS MR.P BHUYAN
2	WP(C)/5920/2018	RAJ KUMAR BAJAJ Versus THE STATE OF ASSAM AND 2 ORS	MR. M KATAKI	GA, ASSAM MR. T ISLAM (R-3) MS F AHMED (R-3)
3	FAO/74/2019	SHRI SUDHIR KUMAR SOGANI AND ANR Versus SMTI. PALLAVI JAIN AND 5 ORS.	MR. D BARUAH MS. N UPADHYAY	MR. O P BHATI Mukesh Sharma (R5, R6) MR T C DAS MR. P SARMA
4	WP(C)/164/2019	MOHAR ALI Versus THE STATE OF ASSAM AND 7 ORS.	MR. A RAHMAN MR E HUSSAIN	GA, ASSAM MR. T H HAZARIKA (R7) MR. S ALIM (R8) MR. B HUSSAIN(R8) MR M CHETIA (R7) MR. A T SIKDER(R8) MR A RASHID (R7) SC, SEC. EDU.
5	WP(C)/1441/2019	RAKESH LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. U SAIKIA MR. K SINGHA	GA, ASSAM SC, REVENUE
6	Crl.L.P./19/2020 in CrI.A./1650/2020	SHRIRAM TRANSPORT FINANCE CO. LTD. Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MD. I HUSSAIN MR. A Z AHMED	PP, ASSAM
	WITH Crl.A./1650/2020 (Filing Number)	SHRIRAM TRANSPORT FINANCE CO. LTD Versus THE STATE OF ASSAM AND ANR		
7	WP(C)/3438/2022	M/S T K ENGINEERING CONSORTIUM PVT LTD Versus NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORP LTD. AND 4 ORS	MR. D MOZUMDER MR. S K DEORI MR J LIKHA MS. SOMILA	SC, NHIDC
8	WP(C)/5771/2022	MAMTAZ BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MD S HOQUE MS. A BORUAH MR. M DEKA MR. F A FAROOQUE	GA, ASSAM SC, SEC. EDU.
9	WP(C)/8177/2022	PROFESSOR RANJIT TAMULI Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. S P SHARMA MS U SHARMA	GA, ASSAM SC, DIB. UNIVERSITY

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LEAVE NOTE OF ADVOCATES FOR 20/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
5)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
6)	MR. L C DEY	09-02-2024	To	21-02-2024
7)	MR J C BORAH	08-02-2024	To	26-02-2024
8)	MR. A DAS	12-02-2024	To	20-02-2024
9)	MR B K SINGH	12-02-2024	To	23-02-2024
10)	MS. B S GOYAL	12-02-2024	To	20-02-2024
11)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
12)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
13)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
14)	MR. K K PARASAR	15-02-2024	To	20-02-2024
15)	MR D K DEY	15-02-2024	To	01-03-2024
16)	MR.A K SHARMA	15-02-2024	To	25-02-2024
17)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
18)	MD. A J ATIA	22-02-2024	To	15-03-2024
19)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
20)	MR A K DAS	21-02-2024	To	01-03-2024
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22)	MD. A J ATIA	20-02-2024	To	21-02-2024
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27)	MR B PRASAD	23-02-2024	To	23-02-2024
28)	MR D K MISHRA	23-02-2024	To	23-02-2024
29)	S AHMED	20-02-2024	To	24-02-2024



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BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MFA/173/2019	M/S. MAITHAN SMELTERS LTD. Versus UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA MS. L DAS	
2	I.A.(Civil)/4053/2019 in MACApp./16546/2019	UNITED INDIA INSURANCE CO. LTD Versus HAFIZA KHATUN AND 2 ORS	MS S MOCHAHARI MR SISHIR DUTTA	
	WITH MACApp./16546/2019 (Filing Number)	UNITED INDIA INSURANCE CO. LTD Versus HAFIZA KHATUN AND 2 ORS		
3	MACApp./212/2020	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus GITA PEGU AND 7 ORS	MR T KALITA MR. A KAKATI	MR H ALI MR D PEGU MR. R KONWAR
	WITH I.A.(Civil)/1498/2020 in MACApp./212/2020	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus GITA PEGU AND 7 ORS	MR T KALITA MR. A KAKATI	
4	CRP(IO)/107/2022	SUKHENDU SEKHAR DEB Versus ARUN KUMAR BIST AND 8 ORS	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	GA, ASSAM MR. P D NAIR (R4) MR. A CHETRY (R4) MR G ALAM (R4) MR. H ROHMAN (R4) S R A NASER (R4)
5	I.A.(Civil)/1212/2023 in MACApp./3462/2023	1448 BCC GREF LIKABALI AND ANOTHER Versus SMT DIPANJALI SAHU AND OTHERS	MR H GUPTA	
	WITH MACApp./3462/2023 (Filing Number)	1448 BCC GREF LIKABALI AND ANOTHER Versus SMT DIPANJALI SAHU AND OTHERS	MR H GUPTA	
6	I.A.(Civil)/1813/2023 in MFA/13547/2022	NEW INDIA ASSURANCE COMPANY LTD. Versus SATTAR ALI AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH MFA/13547/2022 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. Versus SATTAR ALI AND ANR. A	MS. R D MOZUMDAR	

7	I.A.(Civil)/3439/2023 in MACApp./8011/2023	ORIENTAL INSURANCE COMPANY LTD. Versus MONAJ BASUMATARY AND 5 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MAHIBUR RAHMAN (r-5,6) MS C TALUKDAR(r-5,6) J U AHMED (R-1,2) MR. R K MUSHAHARY (R-1,2) MS ASFIA AHMED(r-5,6) MR S A REEYAZ (R-1,2) MS. NISHA BEGUM(r-5,6)
WITH MACApp./8011/2023 (Filing Number)				
8	I.A.(Civil)/3529/2023 in MACApp./13493/2023	ORIENTAL INSURANCE COMPANY LTD. Versus MONAJ BASUMATARY AND 5 ORS. A NATIONAL INSURANCE COMPANY LIMITED Versus PANKAJ JYOTI BARMAN AND 3 ORS.	MS. R D MOZUMDAR MR T KALITA MR. A KAKATI	MR. A BURAGOHAIN (R-1,4) MR. M KHAN (R-1,4) MS J AKTAR (R-1,4)
WITH MACApp./13493/2023 (Filing Number)				
9	WP(C)/5772/2023	NATIONAL INSURANCE COMPANY LTD. Versus PANKAJ JYOTI BARMAN AND 3 ORS. A MD. SAHIDUL ISLAM Versus THE STATE OF ASSAM AND 7 ORS	MR T KALITA MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	SC, ELEM. EDU GA, ASSAM
10	WP(C)/7325/2023	MORJINA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	SC, P AND R.D.

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